

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Customs Appeal No. 11510 of 2016

(Arising out of Order No. JMN-EXCUS-000-APP-024-027-16-17 dated 19.05.2016
passed by Commissioner (Appeals)- Ahmedabad)

Kiran Ship Breaking Co

Plot No. 82, Ship Breaking Year, Alang
Bhavnagar-Gujarat

...Appellant

VERSUS

C.C. -Jamnagar (Prev)

Sharda House, Bedi Bandar Road
Opp. Panchvati, Jamnagar, Gujarat

...Respondent

APPEARANCE:

Shri Rahul Gajera, Advocate appeared for the Appellant

Shri Anand Kumar, Superintendent (AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 27.01.2025
DATE OF DECISION: 27.01.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11509 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha